

(b) what is the quantum of order that was allotted to private sector industries during the last three years ;

(c) the reasons why Government have not considered desirable to give priority to co-operatives who have necessary infrastructure for producing rail wagons over the purely private enterprises ; and

(d) whether Government would consider giving preference to co-operatives for wagon building ?

THE MINISTER OF TRANSPORT
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) The number of wagons ordered in terms of four-wheelers on private sector during the last three years has been as under :—

(in four-wheelers)

Year	No. of wagons ordered
1982-83	8160.0
1983-84	7319.5
1984-85	5532.0

(c) and (d). No co-operative society has come forward with the proposal to undertake manufacturing of wagons. However, order for manufacture of wagons by railways is placed both on the public sector and private sector wagon building units. Requests when received will have to be examined by the Ministry of Industry.

Payment of Interim Relief Instalments to DTC Employees

1631. SHRI KAMLA PRASAD SINGH : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that the Delhi Transport Corporation employees have not been paid the two instalments of interim relief released on the recommendations of the Fourth Pay Commission ; and

(b) if so, reasons therefor and steps proposed to be taken to disburse the amount to them ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b). The Pay-Scales of Delhi Transport Corporation employees were revised effective from June, 1983, taking into account all relevant factors. No decision has so far been taken on the question of their eligibility for payment of second Interim Relief on the pattern applicable to Central Government Employees.

Resentment over Change of Timings in CGHS Dispensaries and Shift to Old Timings

1632. SHRI KAMLA PRASAD SINGH :
SHRI MOOL CHAND DAGA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there has been resentment on large scale on the change of timings of C.G.H.S. dispensaries in Delhi ;

(b) if so, whether there is any proposal to revive the old timings which are more suited to the beneficiaries than the present timings ; and

(c) if not, the reasons thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) to (c). There has been some resentment about the change of timings of CGHS dispensaries. The position is, however, being reviewed constantly.

Amount Sanctioned for Eradication of Leprosy during 1984-85

1633. DR. KRUPASINDHU BHOI :
SHRIMATI PRABHAWATI GUPTA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) what is the amount sanctioned by the Government for National Leprosy Eradication Programme during the year 1984-85 ; and

(b) the details of the amount sanctioned to each State out of this fund ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOH. SINA KIDWAI) : (a) and (b). A

sum of Rs. 1500.00 lakhs has been sanctioned as budget grants for National Leprosy Eradication Programme during the year 1984-85. Out of this a sum of Rs. 1178.15 lakhs has been sanctioned to the States/Union Territories during 1984-85 as assistance in cash and kind. A State-wise break-up is given in the statement below.

Statement

Statement showing the grants sanctioned to the States/U.T's, during 1984-85 under National Leprosy Eradication Programme

(Rs. in lakhs)

S. No.	Name of the State/U.T.	Grant sanctioned		Total
		Cash	Kind	
1	2	3	4	5
1.	Andhra Pradesh	123.00	59.37	182.37
2.	Assam	23.13	1.89	25.02
3.	Bihar	25.00	37.21	62.21
4.	Gujarat	42.00	24.59	66.59
5.	Haryana	0.50	0.66	1.16
6.	Himachal Pradesh	5.00	1.92	6.92
7.	Jammu & Kashmir	0.63	2.33	2.96
8.	Karnataka	59.00	27.53	86.53
9.	Kerala	13.00	9.24	22.24
10.	Madhya Pradesh	49.00	17.12	66.12
11.	Maharashtra	85.00	76.59	161.59
12.	Manipur	7.04	1.95	8.99
13.	Meghalaya	1.75	0.46	2.21
14.	Nagaland	2.75	0.29	3.04
15.	Orissa	58.75	61.11	119.86
16.	Punjab	1.25	0.31	1.56
17.	Rajasthan	24.75	1.03	25.78
18.	Sikkim	5.20	0.03	5.23
19.	Tamil Nadu	45.00	50.25	95.25
20.	Tripura	12.00	2.66	14.66

1	2	3	4	5
21.	Uttar Pradesh	63.00	27.17	90.17
22.	West Bengal	50.00	51.86	101.86
23.	A. & N. Islands	5.00	0.35	5.35
24.	Arunachal Pradesh	6.00	1.53	7.53
25.	Dadra & Nagar Haveli	—	0.24	0.24
26.	Chandigarh	—	—	—
27.	Delhi	3.00	0.10	3.10
28.	Goa	2.00	2.62	4.62
29.	Lakshadweep	0.25	0.15	0.40
30.	Mizoram	1.95	0.63	2.58
31.	Pondicherry	0.30	1.71	2.01
TOTAL :		715.25	462.90	1178.15

Sending of Doctors to Russia to Study Treatment of "Cirrhosis of the Liver"

1634. SHRI D.N. REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of the line of treatment of "cirrhosis of the liver" recently discovered and adopted in Russia ; and

(b) whether Government are sending any specialist doctors to study the line of treatment in Russia ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) No, Sir.

(b) There is no such proposal under the immediate consideration of the Government of India,

International Airport status for Begumpet

1635. SHRI S.M. BHATTAM : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have decided to provide all facilities required for an international airport at Begumpet Airport Andhra Pradesh;

(b) whether the international airport status is proposed to be accorded to this airport; and

(c) if so, by what time ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) It is proposed to introduce an international flight by Air India from/to Hyderabad.

(b) No, Sir.

(c) Does not arise.

Wagon Shortage and production capacity of Coaches in Perambur

1636. SHRI S.M. BHATTAM :
SHRI R.M. BHOYE :

Will the Minister of TRANSPORT be pleased to state :

(a) what is the extent of wagon